

BULLETIN-PART II
(General Information relating to Parliamentary and other matters)

Nos. 967-991]

[Thursday, November 21, 2024/ Kartika 30, 1946 (Saka)

No. 967

Table Office

**Process to submit notice and procedure for raising Matters of Urgent Public Importance
after Question Hour i.e. during 'Zero Hour'**

Hon'ble members are informed that an **e-portal has been put in place to facilitate members to submit their notices online to raise matters of Urgent Public Importance during 'Zero Hour'**. Members can also physically hand over the notices of 'Zero Hour' for which **printed form is available** in the Parliamentary Notice Office, Room No. G37, Ground Floor, Parliament House. The following **procedure for raising** Matters of Urgent Public Importance during 'Zero Hour' shall be followed:

- (i) Notices may be given by the members **from 1000 hours of a given day to 0900 hours of the Session day** on which the members desire to raise their matters in the House;
- (ii) The notices received upto 0900 hours on the Session day on which the members desire to raise their matters in the House would be put to computerised ballot after 0900 hours;
- (iii) **Twenty matters**, as per their priority in the **ballot**, may be allowed to be raised on a day. However, some notices over and above these twenty matters **may** be allowed to be raised on the basis of their importance **at the discretion of Hon'ble Speaker**;
- (iv) The order in which the matters will be raised shall be decided by the Hon'ble Speaker at his discretion;
- (v) The matter proposed to be raised **should be under the jurisdiction of the Government of India** so that it would be easier for the Minister concerned to respond to it, in case she/he desires to do so;
- (vi) Matter proposed to be raised **should not contain any statement making allegations**; and
- (vii) Notices shall not relate to matters within the jurisdiction of Speaker.

2. Notices for Monday or first working day of a week may be given on Friday or last working day of the previous week between 1000 hours on Friday or last working day of the previous week and 0900 hours on Monday or first working day of the week.

3. The portal will **not remain operational** from immediately after 0900 hours to 1000 hours on all Session days.

4. Zero Hour portal will be opened from 1000 hours on Friday, the 22nd November, 2024. The portal will remain open on Saturdays and Sundays for tabling notices online. **Accordingly, notices**

for raising matters on Monday, the 25th November, 2024 may be given from 1000 hours on Friday, the 22nd November, 2024 to 0900 hours on Monday, the 25th November, 2024 and all such notices so received will be balloted on Monday, the 25th November, 2024 soon after 0900 hours.

Kind cooperation of Hon'ble members is solicited.

No. 968

Table Office

**Display of result of ballot regarding Matters of Urgent Public Importance
during 'Zero Hour'**

Hon'ble members are informed that the notices on Matters of Urgent Public Importance to be raised during 'Zero Hour' received from 1000 hours of a given day to 0900 hours of the Session day on which the members desire to raise their matters in the House shall be balloted in the Parliamentary Notice Office (P.N.O.), Room No. G37, Ground Floor, Parliament House after 0900 hours on the Session day. The result of ballot shall immediately thereafter, be displayed in P.N.O. and Table Office for information of Members.

A copy of the result of ballot shall also be displayed on the Notice Boards in the Lobby of the Lok Sabha Chamber, Parliament House at 1015 hours on the day on which the members desire to raise their matters in the House.

The result of the ballot shall also be displayed in scrolled format under the 'UPDATES' column of Lok Sabha website immediately after the ballot process is over.

No. 969

Members Reference Service (LARRDIS)

Online Reference Service for Members of Parliament

Members are informed that requests for obtaining Reference material in connection with their parliamentary work and on subjects having a bearing on the day-to-day business of the House may be sent either Online through the Members' Portal (**url: <https://sansad.in/ls>**) or through e-mail (**referencedivision@gmail.com**) or physically through requisition slips at the (i) Members Reference Desk, G-77, Parliament House; and the (ii) Members Reading Room, G-61, Parliament Library Building. Members may also convey their Reference requests to the Members Reference Service on Tel. No.: 23082967, 23035499, 23035037 and 23034391. With a view to render prompt service to the Members, it is requested that the number of Reference requests made may kindly be restricted to a maximum of three at a time.

Members may kindly note that requisite Reference material will be provided to them in the Online mode only which can be accessed from the e-resources in the Inbox of the Members' Portal

or on their respective e-mails.

Provision of hard copies of the Reference material has been discontinued with a view to minimize paper consumption in Parliament.

Kind cooperation and support of the Members is solicited.

No. 970

Question Branch

Result of Ballots of Notices of Starred and Unstarred Questions

Members are informed that ballots in respect of notices of Starred and Unstarred Questions received upto 1000 hrs. on 21st November, 2024 for the sitting of Lok Sabha to be held on 09.12.2024 was held in the presence of Shri Zia Ur Rehman, MP, Shri Devesh Shakya, MP and Shri Lalkithang, Director, Lok Sabha Secretariat in Committee Room 'E', Outer Cabin of Parliament House Annex, New Delhi. A total of 1354 notices were received, whereas 316 Members participated in the ballot for 09.12.2024.

2. The result of the ballots has been uploaded on the Homepage *viz.* loksabha.nic.in.

No. 971

Parliament Security Service

Security Arrangements in Parliament Estate

Members are requested to co-operate with the Security Staff on security duty in Parliament Estate and show their Identity Cards on request.

To strengthen the security arrangements in Parliament Estate, Door-frame Metal Detectors have been installed at various gates. Visitors accompanying Members of Parliament and former Members of Parliament are requested to pass through the Door-frame Metal Detector and may undergo physical search. The baggage, etc., being carried by them may also be scanned/ searched by the Security Staff.

Kind cooperation of Members is solicited.

Entry Regulations into the Central Hall, Samvidhan Sadan

Entry in Central Hall, Samvidhan Sadan is regulated according to Rules and Directions issued by the Hon'ble Speaker from time to time. No person without a valid pass is allowed to gain entry even when accompanied by the Hon'ble Members of Parliament. This is in the interest of security in Parliament Estate.

Entry of Governors, Chief Ministers, Ministers of State Governments and Ex-MPs to the Central Hall, Samvidhan Sadan will remain open as in the past.

Kind cooperation of Hon'ble Members is solicited.

Restrictions on Admission into Lobby of the Lok Sabha during the Session

The admission to Lobby is restricted to Hon'ble Members and the following categories of persons connected with official business or otherwise: -

- i. Persons holding passes valid for "LOBBY"; and
- ii. C.P.W.D. staff working in the Sansad Bhavan whose presence is functionally required in connection with the discharge of their official duties.

Carrying or Display of Fire Arms in Parliament Estate

The carrying or display of arms and ammunition in any part of the Parliament Estate is strictly prohibited. Only security personnel specifically deployed in the Parliament Estate with authorization from Parliament Security are permitted to carry arms and ammunition.

Kind co-operation of Hon'ble Members is solicited.

Distribution of Literature, Pamphlets, Press Notes, Leaflets within the Precincts of the Parliament Estate

As per established convention, no literature, questionnaire, pamphlets, Press Notes, leaflets or any matter printed or otherwise should be distributed without the prior permission of Hon'ble Speaker within the precincts of the House. Placards are prohibited inside the Parliament Estate.

Kind cooperation of Hon'ble Members is solicited.

Stoppage of Entry of Armed Escorts / P.S.O. coming to Parliament Estate

Consequent to the decision taken by the General Purposes Committee of the Rajya Sabha and Meeting of Hon'ble Speaker with Leaders of Parties and Groups in Lok Sabha, "Armed Escorts/ P.S.O. (Personal Security Officer) of Hon'ble Ministers/Hon'ble Members of Parliament would not be permitted inside the Parliament Estate." They may peel off from the vehicle at the respective Iron Gates itself.

Kind cooperation of the Hon'ble Members is solicited.

Speed Regulation of Vehicles entering Parliament Estate

With the installation of modern security gadgets in Parliament Estate, it is essential to observe certain speed regulations for vehicular movements within the Estate. The speed of vehicles may be kept restricted to 10 Kms per hour till the vehicles cross the last barrier at the Iron Gates. Necessary warning signages have been prominently displayed at suitable locations.

Hon'ble Members of Parliament are requested to kindly give suitable instructions to their drivers for observance of speed regulations while driving inside the Parliament Estate.

Kind cooperation of Hon'ble Members is solicited.

Advisory for Pedestrians regarding movement through Iron Gate No.1

Security Gadgets have been installed at Iron Gate No. 1 to regulate vehicular movements and to strengthen the security arrangements in the Parliament Estate. Pedestrians are, therefore, requested not to cross these Gadgets on foot.

Hon'ble Members of Parliament are requested to use Ferry Services at this gate for their movement from the Iron Gate to Building Gates of Parliament Estate & back and avoid movement on foot through this gate.

Kind cooperation of Hon'ble Members is solicited.

Physical Check of Cars / Vehicles and Briefcases

For security reasons, Hon'ble Members are advised to check their cars and briefcases before coming to the Parliament Estate. In case of self-driven cars, Hon'ble Members are requested to check the dickey, seats, engine etc. before proceeding to the Parliament Estate.

Hon'ble Members who desire to use bicycle as transport may gain access through Iron Gates and are requested to park bicycle at earmarked place in Self-driven Vehicle Parking at Red Cross Road/ Raisina Road and lock the bicycle properly. The bicycles used by Hon'ble Members will be treated as self-driven vehicles.

Kind cooperation of Hon'ble Members is solicited.

Switching Off the Mobile Phones and Alarm Bell inside Lok Sabha Chamber

In order to ensure smooth and unhindered proceedings of Lok Sabha and as a mark of respect to the Chair, Hon'ble Members are requested to switch off their mobiles and deactivate alarm bells before entering into the Lok Sabha Chamber.

Kind cooperation of Hon'ble Members is solicited.

Regulation of Vehicular Entry/Alighting/Parking Arrangement in Parliament Estate

All types of vehicles viz. Private cars of Members, Taxis / Auto-rickshaws / Two-wheelers and other types of vehicles etc. without valid Parking Labels issued by Lok Sabha Secretariat will not be allowed entry inside the Parliament Estate.

Members are informed that reception lounges have been established between Gates TKR-I & TKR-II and at IG-7 along with provision for ferry service to facilitate transportation to Parliament House, Samvidhan Sadan etc. Members using chauffeur driven cars are requested to alight at the newly constructed lounges at the locations referred to above and use battery operated cars for their movements to Parliament House / Samvidhan Sadan and back. This eco-friendly initiative will also contribute towards reducing congestion near Makar Dwar and its vicinity. Details about traffic movement plan and parking is given below:-

- (i) Self-driven Vehicles Parking for MPs:** Outside South Utility at Raisina Road and North Utility of Sansad Bhavan at Red Cross Road respectively. Members can enter Parliament Estate through Reception Office from these parkings.
- (ii) Chauffeur-driven Vehicles Parking for MPs:** Behind Rail Bhawan near Vijay Chowk outside and behind Parliament House Annex at Gurudwara Rakabganj Road outside.
- (iii) Iron Gate-I and Talkatora Road I & II:** Entry/ Exit of authorized labeled vehicles of Hon'ble Members as per practice in vogue.
- (iv) Facility of Transit Lounge at Iron Gate No.7 (Vijay Chowk Side):** Alighting point of members outside the gate. Members can avail the facility of ferry car/ e-vehicle/ golf cart upto Makar Dwar of Sansad Bhavan or other buildings in PH Complex. For departure also, these vehicles will be available in front of Makar Dwar or Building Gate No.1 upto Transit Lounge.
- (v) Facility of Transit Lounge at Talkatora Road:** Alighting point of members. Members can avail the facility of ferry car/e-vehicle/ golf cart upto Sansad Bhavan, Samvidhan Sadan and Parliament Library Building. For departure these vehicles will be available in front of Makar Dwar or Building Gate No.1 at Parliament House Complex upto Transit Lounge.

Kind cooperation of Hon'ble Members is solicited.

No. 982**Parliament Security Service****Issue of PA/PS Passes**

Entry Pass for only one PA/PS for entry into Parliament Estate, valid for Session/ Inter Session period, is issued on an application made by the Member on a prescribed format available in Centralised Pass Issue Cell, North Utility Block at Red Cross Road. On every fresh appointment of the PA/ PS, Hon'ble MP's signature is mandatory in the register kept in CPIC.

The following supporting documents i.e. duly filled in prescribed form along with Character Verification Form, Undertaking by Hon'ble MP, two self-attested copies of Aadhaar {in case the applicant bears two addresses (Permanent & Correspondence), supporting documents for both the addresses, old PA Pass (in case of renewal/ change of PA) and one Passport size photograph are required. Entry Pass will be issued to PA/PSs only after verification of documents.

Hon'ble Members are requested to direct their drivers and PA/PSs to comply with security and traffic regulations. The drivers may also be directed to strictly adhere to designated circulation routes and park their vehicles at the specified parking areas.

Kind co-operation of Hon'ble Members is solicited.

No. 983**Parliament Security Service****Access Control of Vehicles**

Modern Security Gadgets are installed in the vicinity of Iron Gates within the Parliament House Estate. These security gadgets, equipped with safety features, are designed to allow access to LMV-NT vehicles viz. Motor Cars, Jeeps, SUVs only. As an additional security feature, Radio Frequency Tags have been issued to all authorized vehicles and accordingly, access control of vehicles is regulated through RF Readers installed at the locations. To ensure safety and security of Members of Parliament, vehicles other than those in LMV-NT category viz. Motor Cars, Jeeps, SUVs (carrying authorized Car Parking Label and Radio Frequency Tag), will not be permitted to enter through Iron Gates of Parliament Estate.

Kind co-operation of Members is solicited.

No. 984**Parliament Security Service****Functioning of Reception Office and Centralised Pass Issue Cell in Sansad Bhavan**

Hon'ble Members are informed that the Reception office and Centralised Pass Issue Cell (CPIC) Counters will remain functional at North Utility Block at Red Cross Road and South Utility Block of the Sansad Bhavan at Raisina Road (Opposite Rail Bhavan). The Reception Office and

CPIC can be approached through roundabout at Rail Bhavan Red Cross Road & Raisina Road. This is in addition to the already existing arrangements in Parliament House Complex.

Kind co-operation of Hon'ble Members is solicited.

No. 985

Parliament Security Service

Guidelines for Operation of Security Gadgets in Parliament Estate

1. Modern Security Gadgets have been installed in the Parliament House Complex to restrict unauthorized entry.
2. A distance of at least five feet between two vehicles may be maintained while crossing the Boom Barrier as the system allows clearance of only one vehicle at a time. In case any vehicle accidentally hits the Boom Barrier, the driver must **STOP** the vehicle immediately.
3. Kindly adhere to the speed limits displayed at appropriate locations while entering through security gadgets. Members are requested to brief their drivers accordingly.
4. Occupants of vehicles are to be identified at the second Boom Barrier. Members are accordingly requested to stop for checking at Boom Barrier-II.
5. It may be ensured that the speed of the vehicle does not exceed 10 kmph till the vehicle crosses the last gadget at the Iron Gates. The gadgets are designed in such a manner that they may get activated immediately in an emergency. In case the speed of vehicles exceeds the speed limit of 10 kmph, it may be difficult for the person driving the vehicle to bring the vehicle to a safe halt. **Impact against the Tyre Killers and Road Blockers can cause serious damage to the vehicle and injuries to the occupants.**
6. Security Power Fence (SPF) has been installed in the entire perimeter of PH Complex. The power fence will give a deterrent shock (as per internationally permissible standards) to any person coming in contact with the fence. Kindly avoid coming close to the power fence.
7. In case Bollards are being lowered for giving passage to bigger vehicles, the vehicles, which are following such big vehicles, should wait till the Bollards are fully raised and clearance given by the security official at the spot.
8. Pedestrians are requested not to walk over the security gadgets which are installed on road. It may cause grievous hurt in case of sudden activation.
9. Walking on foot behind a vehicle crossing a Boom Barrier is dangerous. The Boom will suddenly hit the person, once the vehicle cross the Boom Barrier. Use only pedestrian path

near Boom Barrier.

10. Hon'ble Members are requested to keep Alarm / Reminder Tones of their mobile phones in OFF mode to maintain the decorum in the House and as a consideration to fellow members.

Kind co-operation of Hon'ble Members is solicited.

No. 986

Parliament Security Service

Entry Regulations in the Sansad Bhavan

The entry regulations in the Sansad Bhavan will be as under:

MAKAR DWAR : **Hon'ble Members of Parliament**

(Opposite Building Gate No.1 Samvidhan Sadan)

GAJ DWAR : **Ceremonial Gate/ VVIP Gate**

(Towards Iron Gate No.2)

HANS DWAR : **Hon'ble Speaker/ Ministers/ MPs**

(Near North Utility Block adjacent to Red Cross Road)

GARUD DWAR : **Officials, Media, Visitors coming to Lok Sabha Galleries and Material Gate**

(Towards round about Rail Bhawan)

SHARDUL DWAR : **Hon'ble Ministers/ MPs/ Officials/ Media Visitors coming to Rajya Sabha Galleries**

ASHVA DWAR : **Hon'ble Chairman/ Deputy Chairman, Rajya Sabha**

(Towards Iron Gate No. 1)

Entry in the Sansad Bhavan is regulated according to Rules and Directions issued by the Hon'ble Speaker from time to time. No person without a valid pass is allowed to gain entry even accompanied by Hon'ble Members of Parliament. This is an essential requirement in the interest of the security of Hon'ble Members of Parliament and PH Estate.

Kind cooperation of Hon'ble Members is solicited.

Show Round of Visitors to Parliament House during Inter-Session Period

The Show Rounds of Parliament House to the visitors will be arranged as usual on all working days during ***Inter-Session period*** between 1030 hrs. and 1730 hrs. except during weekend, Gazetted Holidays and 05 working days prior to the commencement of the Session due to administrative and security concerns. During inter-session period Group Show round are restricted to maximum 50 persons in one requisition and request for the same should reach 3 working days prior to the visit for verification of antecedents. Show round will not be conducted if the verification is not received or received with adverse remarks. Show rounds are restricted 05 days before the commencement of the Session till the adjournment *sine die* of the Session.

Kind co-operation of Members is solicited.

Issue of Visitors' Gallery Passes during Session Period

Hon'ble Members are informed that total five (5) visitors' passes per member per day will be issued and only 02 visitors in a single time slot will be accommodated due to limited seating arrangements in the public gallery during the proceedings of Lok Sabha.

1. Members are requested to provide correct addresses, contact numbers, copies of the Aadhar card of the guests/visitors with the application form for issuing of public gallery passes.
2. Members of Parliament are requested to send the request of sponsored visitors/ guests at least three (3) working days before their scheduled visit for verification.
3. Passes are issued on first cum first served basis as the seating capacity in the visitor gallery is limited.
4. Group passes and same day passes for the Visitors' Galleries are discontinued due to security reasons.
5. Gallery Passes will be issued subject to the completion of verification of character and antecedents through local police/ state police. Passes will not be issued in the absence of verification or in case of an adverse remark. All visitors will be subjected to thorough security checks as per norms.
6. Members may avail of the online mode of application for issue of Gallery Passes by accessing <https://darshan.sansad.in> and login through Members login credentials followed by steps mentioned therein. In case of any difficulty in accessing the portal, Members may kindly contact (i) Shri Divyansh Sharma: 9560 924 942 and (ii) Shri Dheeraj Chamyal: 9717 494 836.
7. Members may also avail offline mode of application by downloading Public Gallery (Visitors Card) applicant form from <https://sansad.in/ls/download>. Gallery passes forms are also available at CPIC, North Utility Block at Red Cross Road and South Utility Block at Raisina

Rao. **However, the visitors are allowed entry from South Utility Reception only.**

**STEPS INVOLVED IN ONLINE APPLICATION AND ACCESS OF VISITOR'S
PROTOCOL IN THE VISITORS' MANAGEMENT SYSTEM**

1. QR Code Approval:

Upon approval of Lok Sabha/ Rajya Sabha Visitors' Gallery visit, the visitor will receive a QR code on his/ her mobile phone, as entered in the online application form.

2. Visit Day Protocol:

On the day of scheduled visit, the visitor will present the QR code (hard copy to be arranged by visitor) at the respective Lok Sabha / Rajya Sabha counter at the South Utility Reception along with original Aadhar card for spot verification.

3. Verification and Smart Visitors' Gallery Card Issuance:

After verification of credentials by the Reception Officer, the Issuing Authority at the Reception Counter will take a biometric impression & photograph of the visitor and issue a Smart Visitors' Gallery Card to the visitor.

4. Access to Visitors' Gallery with Smart Card:

To access the Lok Sabha/Rajya Sabha Visitors' Gallery, the visitor will be required to tap the Smart Visitors' Gallery Card and submit their Biometric impression simultaneously at each Flap Barrier along the designated route.

5. Smart Visitors' Gallery Card Deposit during Exit:

Upon completion of the visit, the visitor will proceed to the exit gate at the South Utility Block and tap the Smart Visitors' Gallery Card at the exit point Flap Barrier to gain exit. The Smart Visitors' Gallery Card must be compulsorily handed over to the Security Officer deployed at the Exit Gate.

6. Non-deposition of Smart Visitors' Gallery Card:

Failure to hand over the Smart Visitors' Gallery Card upon completion of the visit may lead to permanent debarment of the visitor from entering the Parliament House precincts.

Kind co-operation of the Hon'ble Members is solicited.

No. 989

Parliament Security Service

**Issuance of Integrated RFID Parking Label through Integrated Vehicle Management
System (IVMS)**

Members are informed that an Integrated RFID Parking Label through the Integrated Vehicle Management System is being introduced for all authorized vehicles requiring access in Parliament House Complex.

2. The Integrated RFID Parking Label shall be provided at "Smart Card & Vehicle RFID Registration Room" at Main Entry Gate No. 4, Opposite B- Block, Extension to Parliament House

Annexe (EPHA) from 1000 hrs to 1800 hrs on all working days.

3. Members may send their vehicles alongwith the following documents to "Smart Card & Vehicle RFID Registration Room" as per their convenience.

- Registration Certificate of the Vehicle
- Undertaking signed by the Member of Parliament in the prescribed application form, as per Annexure A.

4. After registration, live photograph of the vehicle shall be uploaded in the IVMS system and an Integrated RFID Parking Label shall be pasted on the windscreen (front) of the registered vehicle by the staff. Parking label issued earlier will be removed and no longer be valid after issuance of the new RFID Parking label.

5. Members are requested to obtain "Integrated RF Parking Labels", latest by 31st December, 2024.

6. For any queries or assistance with the application/registration process, please contact the Deputy Director (Technical) on Telephone numbers No 011-2303 4318 / 2303 5679 or visit the "Smart Card & Vehicle RFID Registration Room", MEG-4, B-Block EPHA.

Kind cooperation of Members is solicited.

No. 990

Parliament Security Service

Issuance of Integrated RFID Parking Label through Integrated Vehicle Management System (IVMS)

Members are informed that an **Integrated RFID Parking Label** through the Integrated Vehicle Management System is being introduced for all authorized vehicles requiring access in Parliament House Complex.

2. The Integrated RFID Parking Label shall be provided at "**Smart Card & Vehicle RFID Registration Room**" at **Main Entry Gate No. 4, Opposite B- Block, Extension to Parliament House Annexe (EPHA) from 1000 hrs to 1800 hrs on all working days.**

3. Members may send their vehicles alongwith the following documents to "Smart Card & Vehicle RFID Registration Room" as per their convenience.

- Registration Certificate of the Vehicle
- Undertaking signed by the Member of Parliament in the prescribed application form, as per Annexure A.

4. After registration, live photograph of the vehicle shall be uploaded in the IVMS system and an Integrated RFID Parking Label shall be pasted on the windscreen (front) of the registered vehicle by the staff. Parking label issued earlier will be removed and no longer be valid after issuance of the new RFID Parking label.

5. Members are requested to obtain "Integrated RF Parking Labels", latest by 31st December, 2024.

6. For any queries or assistance with the application/registration process, please contact the Deputy Director (Technical) on Telephone numbers No 011-2303 4318 / 2303 5679 or visit the "Smart Card & Vehicle RFID Registration Room", MEG-4, B-Block EPHA.

Kind cooperation of Members is solicited.

Form No.	LSS/CCS(T)/SVMS/2024/08							
Reg No..								
(For Office Use Only)								
Tick (✓):	Lok Sabha MP	<input type="checkbox"/>	Rajya Sabha MP	<input type="checkbox"/>	Ex-MP LS	<input type="checkbox"/>	Ex-MP RS	<input type="checkbox"/>
Please Affix Passport Size Driver's Photo								

**Proforma for submission of Demographic data of Hon'ble Member's
of LS/RS/Ex-MP for Integrated RFID Vehicle label**

Vehicle Make *				Vehicle Model*			
Vehicle Colour*				Type of Vehicle*			
Vehicle fuel Type *				Type of Label*			
Vehicle Number(as per RC)*				Registration Valid upto*			
Label valid from*				Label valid upto*			
Vehicle Registered on Name (Self/Spouse/ Other)*	Self	<input type="checkbox"/>	Spouse	<input type="checkbox"/>	Other	<input type="checkbox"/>	<input type="checkbox"/>
Mobile No./Telephone of Owner							
Address of the hired vehicle (if owner name other than self/Spouse)							

Consent: a) It is stated that the said vehicle is not Commercial Vehicle/ Taxi.
 b) I have not been issued any Parking Label by the Lok Sabha/ Rajya Sabha Secretariat.
 c) The Car is registered in my/ my spouse's name.
 d) A copy of the Registration Certificate is enclosed.
 e) I also hereby undertake that the above vehicle is not fitted with any kind of unauthorized LPG/ CNG Kit.
 f) I shall be fully responsible for any misuse of the parking label.
 g) I do hereby undertake that my vehicle is exclusively being used by me for entering into Parliament House Estate and that I shall ensure that any prohibited objects shall not be carried inside my Vehicle for which I shall be responsible. To ensure it, I will also arrange proper checking of engine, seats, dickey, interior and exterior of my vehicle etc. before proceeding to PHC.

MP's Sign:.....

Name:

IC No.:

Driver's Sign:.....

Name:

Note: - Document to be submitted along with this form

- (i) Letter from Hon'ble Members
- (ii) Vehicle RC
- (iii) Photo of vehicle with number plate
- (iv) Certificate of the vehicle (in case vehicle is registered in the name of company/firm/organisation)

LOK SABHA SECRETARIAT
APPLICATION FOR 'MP' / 'CONSTITUENCY' CAR PARKING LABEL
 (Approved vide PSS-OP-PHSS011/42/2024-CPIC (Computer No.298832)
(For sitting MP)

Date: _____

Please issue one 'MP'/'CONSTITUENCY' Car Park Label for the year _____ for entry into the Parliament House in respect of vehicle, as per particular given below:-

1. Registration No._____
2. Make of the vehicle._____
3. Date & Year of Registration_____
4. Whether Petrol / Diesel /CNG/ Electric /Any Other (tick whichever is applicable)

The vehicle is registered in my name / in the name of my spouse Shri/Smt.

(Photo copy of the Registration Certificate of the vehicle enclosed).

I am also enclosing the 'MP'/'CONSTITUENCY' Label No. _____ for the year _____ issued to me for my vehicle No._____ issued with RF Tag No._____ (if issued)

UNDERTAKING

(Strike off whichever is not applicable)

(In case no vehicle is registered in the Member's or Spouse Name)

1. I do hereby undertake that the above vehicle is registered in the name of: _____ (if vehicle is registered in the name of a person other than the MP or his / her Spouse)

(a) Shri/Smt./Ms. _____ Address _____
 _____ Tele. No./ Mobile

No._____ (if vehicle is registered in the name of a Company /Firm Organisation).

(b) Company /Firm/Organisation: _____

Address: _____

Tele. No./Mobile No._____

Consent:

- a) *It is stated that the said vehicle is not Commercial Vehicle/ Taxi.*
- b) *I shall be fully responsible for any misuse of the parking label.*
- c) *I have not been issued any Parking Label by the Rajya Sabha Secretariat.*
- (d) *I also hereby undertake that the above vehicle is not fitted with any kind of unauthorized LPG/ CNG Kit.*
- (e) *I do hereby undertake that my vehicle is exclusively being used by me for entering into Parliament House Estate and that I shall ensure that any prohibited objects shall not be carried inside my Vehicle for which I shall be responsible. To ensure it, I will also arrange proper checking of engine, seats, dickey, interior and exterior of my vehicle etc. before proceeding to PHC.*

(Signature)

Name of Member _____

IC No. _____

Tele. No./Mobile No. _____

LOK SABHA SECRETARIAT
APPLICATION FOR 'EX-MP' CAR PARKING LABEL
 (Approved vide PSS-OP-PHSS011/42/2024-CPIC (Computer No.298832)
(For Ex-MP)

Date the _____

From,
 Shri/Smt. _____, Ex-MP

To
 The Secretary General,
 Lok Sabha.

Sir,
 I was a Member of the Constituent Assembly/ Provincial Parliament _____ Lok Sabha from the _____ Constituency /State. The vehicle is registered in my name / in the name of my spouse Shri/Smt. _____

Please issue a 'Car Parking Label' for the vehicle No. _____ make of the vehicle _____ Date & Year of Registration _____ whether Petrol /Diesel /CNG /Any Other (tick whichever is applicable).

UNDERTAKING

(Strike off whichever is not applicable)

(In case no vehicle is registered in the Member's or Spouse Name)

1. I do hereby undertake that the above vehicle is registered in the name of: _____ (if vehicle is registered in the name of a person other than the MP or his / her Spouse)

(a) Shri/Smt./Ms. _____ Address _____
 _____ Tele. No./ Mobile
 No. _____ (if vehicle is registered in the name of a Company /Firm/Organisation).

(b) Company /Firm/Organisation: _____
 Address: _____
 Tele. No./Mobile No. _____

Consent:

- a) It is stated that the said vehicle is not Commercial Vehicle/ Taxi.
- b) I have not been issued any Parking Label by the Rajya Sabha Secretariat.
- c) The Car is registered in my/ my spouse's name.
- d) A copy of the Registration Certificate is enclosed.
- e) I also hereby undertake that the above vehicle is not fitted with any kind of unauthorized LPG/ CNG Kit.
- f) I shall be fully responsible for any misuse of the parking label.
- g) I do hereby undertake that my vehicle is exclusively being used by me for entering into Parliament House Estate and that I shall ensure that any prohibited objects shall not be carried inside my Vehicle for which I shall be responsible. To ensure it, I will also arrange proper checking of engine, seats, dickey, interior and exterior of my vehicle etc. before proceeding to PHC.

(Signature of Ex-Member)

Name _____
 Identity Card No. _____
 Mobile No. _____

Result of Ballot of Private Members' Resolutions

As a result of ballot held on the 21st November, 2024 in presence of **SHRI RAMASHANKAR RAJBHAR, M.P.** in respect of notices received from members for moving resolutions under rule 170, the following members have secured priorities in the order as given below :-

Name of the member	Priority secured at ballot
Shri Yogender Chandolia, M.P.	First
Shri Rajeev Rai, M.P.	Second
Shri Rajiv Pratap Rudy, M.P.	Third

2. Text of resolutions in this regard may be given by the members concerned by 3.15 P.M. on 25th November, 2024 so as to enable their resolutions to be considered for inclusion in the List of Business for 06th December, 2024. If notices of resolutions proposed to be moved are not received by the specified date and time, the resolutions will not be included in the List of Business for 06th December, 2024.

UTPAL KUMAR SINGH
Secretary General